

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO: 1032**  
TO BE ANSWERED ON 10.02.2025

**EIA of Adani Kattupalli Port**

1032. SHRI. MATHESWARAN V S:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a comprehensive Environmental Impact Assessment (EIA) had been conducted for the expansion of Adani Kattupalli Port, if so, the details thereof;
- (b) the details regarding the environmental hazards identified in the EIA report associated with the expansion; and
- (c) whether the Government has reached out to local communities and stakeholders during the EIA process to gather their feedback and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

(a) to (c) The process of prior Environmental Clearance involves examination at different stages such as screening, scoping, public consultation and appraisal. A draft Environmental Impact Assessment (EIA) Report along with Environmental Management Plan (EMP) is prepared based on the ToR prescribed to the Project Proponent by the Ministry. Based on the draft EIA/EMP report, the State Pollution Control Board concerned conducts the Public Hearing/Public Consultation. The outcomes of the Public Hearing/Public Consultation are incorporated in the final EIA/EMP report. The final EIA/EMP report is submitted to the Ministry to initiate the appraisal process.

The Environmental and CRZ clearance for the existing port at Kattupalli, Tamil Nadu was granted by the Ministry vide letter dated 03.07.2009. Further, Terms of Reference (ToR) was granted for the port expansion project vide letter dated 15.10.2019. No application enclosing the final EIA/EMP report for grant of EC for the expansion project has been received in the Ministry.

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